

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 31 of 2017

IN THE MATTER OF:

Gujarat Alkalies and Chemicals Ltd. ...Appellant
Versus
Competition Commission of India ...Respondent
Present:

For Appellant: Ms. Nitika Dwivedi, Advocate.
For Respondent: Mr. Sangram Patnaik, Mr. Navneet Yadav and Mr. Keshav Seth, Advocates

With

Competition Appeal (AT) No. 33 of 2017

IN THE MATTER OF:

Grasim Industries Ltd. ...Appellant
Versus
CCI & Ors. ...Respondents
Present:

For Appellant: Mr. Rahul Satyan, Mr. Nitin Nair and Mr. Mohith Gauri, Advocates.
For Respondent: Mr. Sangram Patnaik, Mr. Navneet Yadav and Mr. Keshav Seth, Advocates

O R D E R

22.01.2020 Post these appeals 'For Hearing' on **7th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)